

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:379

ANSWERED ON:25.07.2000

FEDERAL LAW ENFORCEMENT AGENCY

CHANDRAKANT BHAURAO KHAIRE;GADDE RAMAMOCHAN;GORDHANBHAI JAVIA;PUTTASWAMY GOWDA;SURESH
RAMRAO JADHAV (PATIL);VARKALA RADHAKRISHNAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to create a central law enforcement agency to investigate `federal Crimes`;
- (b) if so, the details thereof;
- (c) whether creation of Central Law enforcement agency would lead to the law and order problem for State list to concurrent list;
- (d) if so, the details thereof; and
- (e) the reaction of the State Governments in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a)to(e) : The concept of `federal crimes` and the need for having a Federal Law Enforcement Agency are being examined. The question of bringing about suitable legislation in this regard, if necessary, will be considered at the appropriate time.